

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2528
TO BE ANSWERED ON THE 10TH DECEMBER, 2024

BAN ON IMPORT OF NEEM COATED UREA

2528. SHRI BISHNU PADA RAY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether A & N Administration has imposed ban on import of neem coated urea and DAP, if so, a copy of the orders or policy decision may be provided;
- (b) whether any alternate mechanism introduced to ensure production of crop does not fall drastically, if so, the steps taken by the Government;
- (c) the steps that have been taken to prevent black market sale of these fertilisers at exorbitant prices to farmers; and
- (d) whether the ministry took steps to fix the responsibility on those who brought the situation to this passe in the island territory, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): Andaman & Nicobar Administration has informed that vide Notification No. DA/PKVY/18-1/LAC/2020-21/167 dated 21/01/2021, a uniform ban has been imposed on the sale/use/entry/storage of all agro-chemicals for agricultural practices in Car Nicobar and Nancowrie group of islands (Kamorta, Katchal, Teressa, Nancowrie & Chowra) with a broad vision to declare the above islands as agro chemical free zone in order to ensure organic agricultural practices in Car Nicobar and Nancowrie group of Islands. The copy of notification is at Annexure.

(b): As a substitute of chemical fertilizers or pesticides, the Andaman & Nicobar Administration has procured Bio-pesticides, Bio-fertilizer, seeds and other agricultural inputs. During the current Financial Year, 903 kgs of bio-fertilizers, 1619 kgs Bio-Pesticide and 65 MT of Rock Phosphate has been procured and allotted for sale to the farmers. Further, for promotion of organic farming, from 2015-16 to 2024-25, 135 training programmes, 485 demonstrations and 1936 campaigns for promotion of organic farming have been conducted through extension functionaries.

(c) & (d): The Andaman & Nicobar Administration has informed that no complaint of black marketing has been reported in the islands. Further, the State Governments/UT administrations are empowered to take action against persons involve in violation of any of the provision of Fertiliser Control Order, 1985.

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निकोबार राजपत्र
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No. 13, Port Blair, Thursday, January 21, 2021

ANDAMAN AND NICOBAR ADMINISTRATION
DIRECTORATE OF AGRICULTURE
PORT BLAIR

NOTIFICATION

Port Blair, dated the 21st January, 2021.

No. 13/2021/F. No. DA/PKVY/18-1/LAC/2020-21/167.— The Hon'ble Lt. Governor, Union Territory of Andaman and Nicobar Islands is pleased to impose a uniform ban on sale / use / entry / storage of all agro-chemicals for Agricultural Practices in Car Nicobar and Nancowrie group of Islands (Kamorta, Katchal, Teresa, Nancowrie & Chowra) with immediate effect with a broad vision to declare the above Islands as agro-chemical free zone in order to ensure that Agricultural Practices of Car Nicobar and Nancowrie group of Islands are organic. All the stakeholders, farmers and agriculture units should use only organic inputs which includes on-farm / off-farm organic inputs for agricultural practices in the above Islands.

This issue with the approval of Hon'ble Lt. Governor, Union Territory of Andaman and Nicobar Islands vides Sl. No. 04 dated 13/01/2021.

Sd./-
Director of Agriculture
A & N Administration